

**FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR**

**PARIVARTAN BUILDCON PRIVATE LIMITED OPERATING REAL ESTATE
ACTIVITIES WITH OWN OR LEASED PROPERTY AT NEW DELHI**
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	Parivartan Buildcon Private Limited CIN: U70102DL2013PTC259066 PAN: AAHCP4418R
2.	Address of the registered office	Registered Office: 103, Ground Floor, Gali No. 6, Jaitpur, Badarpur, New Delhi – 110044
3.	URL of website	https://parivartanbuildcon.in/
4.	Details of place where majority of fixed assets are located	NA
5.	Installed capacity of main products/ services	Non-Operational
6.	Quantity and value of main products/ services sold in last financial year	For F.Y.2022-23– NIL For F.Y. 2023-24 – NIL
7.	Number of employees/ workmen	0 (NIL)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be requested over mail at: cirp.parivartan@gmail.com OR Visit at https://parivartanbuildcon.in/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be requested over mail at: cirp.parivartan@gmail.com OR Visit at https://parivartanbuildcon.in/
10.	Last date for receipt of expression of interest	26-07-2024
11.	Date of issue of provisional list of prospective resolution applicants	05-08-2024
12.	Last date for submission of objections to provisional list	10-08-2024
13.	Date of issue of final list of prospective resolution applicants	20-08-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25-08-2024
15.	Last date for submission of resolution plans	24-09-2024
16.	Process email id to submit Expression of Interest	cirp.parivartan@gmail.com

Note: It is apprised that the RP is issuing second round of Form G as per the decision of COC and parties whose names are in the Provisional List of eligible PRAs in lieu of the first round of Form G (published on May 31, 2024), need not apply again.

Date: 11.07.2024
Place: New Delhi



Shamsheer Bahadur Singh
Resolution Professional

For Parivartan Buildcon Private Limited
Reg. No.: IBBI/IPA-003/0341/2021-2022/13623

IBBI Reg. Address: 48 Sidhartha Apartment, Behind Inder Enclave Rohtak Road, Opposite Jwala
Puri No. 5, New Delhi-110087

Communication Address: D-54, First Floor, Defence Colony, New Delhi-110024